

Date: 24-7-2020

To
The Chairperson
Assam State Commission for Women
Guwahati—781028, Assam

Sub: Prayer for intervention

Respected Madam,

The alumni of our University brought it to our notice that a post has been made by a person named Aman B on the Facebook page of National Law University and Judicial Academy Model United Nations imputing allegations of sexual misconduct committed against the said persons' mother and younger sister by the Vice Chancellor of our University, Prof. Dr. J.S. Patil.

On 21st July 2020 we approached the Registrar of our University, Mr. Miftahuddin Ahmed ACS and requested him to take necessary action to safeguard the interest of the University as irrespective of its credibility and veracity, it is detrimental to the interest and reputation of the University. The Registrar asked for our suggestion as to what step should be taken and we suggested that the truth needs to come out for which police investigation is imperative and that he should file an FIR bringing the matter to the notice of the police authorities, to which he agreed and requested us to assist him in drafting the FIR.

On 22nd July 2020 when we went to provide him with a draft as requested by him, the Registrar informed us that he has apprised the Hon'ble Chancellor of the University and that he will file the FIR after receiving permission and instruction from the Hon'ble Chancellor. However, he went on to impute that members of the faculty, administration and students are conspiring against the Vice-Chancellor. This false and unfounded accusation disappointed us when all we sought for was safeguarding the interest of the University. We feel threatened, insecure and cornered by such unfounded allegations on the part of the Registrar Mr. Miftahuddin Ahmed.

As per the news item in Prag News an FIR has been registered under sections 354A/294/509 of Indian Penal Code 1860 against the Vice Chancellor of our University, Prof. Dr. J.S. Patil.

Please find attached herewith a picture of the said post made on Facebook and photocopy of the news item in Prag News.

This is to bring the entire matter to your kind attention for your kind perusal and we the undersigned appeal for your intervention in the matter as we are distressed and mortified by the imputation made against us by the Registrar of our University.

Yours sincerely,

Concerned Faculty Members and Administrative Staff member
National Law University and Judicial Academy, Assam



Shri Saouah
Kishor
Chiranjit
Ananta
P. Bandyopadhyay
Shankar
Sahib Choudhury
Rishi
The

Received
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